

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO.3814
(TO BE ANSWERED ON 21.12.2021)**

FDI IN BROADCASTING SERVICE.

**3814. SHRI P.V. MIDHUN REDDY:
SHRI SANJAY KAKA PATIL:**

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details along with the amount of Foreign Direct Investment (FDI) in Direct-to-Home (DTH) broadcasting services; and
- (b) the details of the FDI inflows to various services providers?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR)**

(a) and (b) : As per extant Foreign Direct Investment (FDI) policy, 100% FDI under automatic route is allowed in DTH Sector under Broadcasting Carriage Service sector. However, infusion of fresh foreign investment, beyond 49% in a company not seeking license/permission from sectoral Ministry, resulting in change in the ownership pattern or transfer of stake by existing investor to new foreign investor, will require Government approval. The details of the FDI inflows to various service providers are as under: -

1.	M/s. Dish TV India Ltd. (including Videocon)	-	Rs. 21,70,00,00,000/-
2.	M/s Tata Sky Ltd.	-	Rs. 18,69,89,76,295/-
3.	M/s Sun Direct TV Pvt. Ltd.	-	Rs. 8,41,55,81,085/-
4.	M/s Bharati Telemedia Ltd.	-	Rs. 21,65,06,00,000/-
	Total	-	Rs. 70,46,51,57,380/-
